

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA, no: 348 of 1996

Date of Order: 3.6.96.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

HARENDRA MOHAN JANA

-VS-

UNION OF INDIA & ORS.

O R D E R

Mr.A.Chakraborty, 1st.counsel, appears for the applicant.
None appears for the respondents although duly served.

In such circumstances, the matter will come up for admission hearing on 18.10.96. Reply be filed by the respondents at least 7 days before the date fixed. 1st.counsel for the applicant shall immediately communicate the order passed this day to the respondents.

Plain copy of this order is given to the 1st.counsel for the applicant for necessary action.

Mukherjee
(M.S.Mukherjee)
Member(A)

A.K.Chatterjee
(A.K.Chatterjee)
Vice-Chairman.